

[भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड(i) में प्रकाशनार्थ]

भारत सरकार
कारपोरेट कार्य मंत्रालय

नई दिल्ली, 09 दिसंबर, 2016

शुद्धिपत्र

सा.का.नि. _____(अ).- भारत सरकार, कारपोरेट कार्य मंत्रालय की भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में 17 नवंबर, 2016 को प्रकाशित अधिसूचना संख्या सा.का.नि. 1075(अ), तारीख 17 नवंबर, 2016 में पृष्ठ 2 पर, पंक्ति 13 में "2006." के लिए शब्दों को "2006" पढ़ा जाए।

फा. सं. 17/60/2012-सीएल-V

अमरदीप
09/12/2016

अमरदीप सिंह भाटिया, संयुक्त सचिव

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

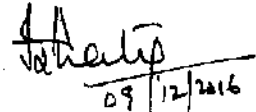
**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

New Delhi, 09th December, 2016

CORRIGENDUM

G.S.R._____(E).- In the notification of the Government of India in the Ministry of Corporate Affairs number G.S.R. 1075(E), dated the 17th November, 2016 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) dated the 17th November, 2016 at page 2, in line 13, for "2006." read "2006".

F. No. 17/60/2012-CL-V


09/12/2016

AMARDEEP SINGH BHATIA, Jt Secy.